

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and office report)

Date : 29/04/2015 This appeal was called on for hearing today.

For Appellant(s) Mr. Tashriq Ahmad,Adv.
Mr. Syed Mehdi Imam,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the certificate of service of notice from the Trial Court and the Original Record of the Trial Court and the High Court have not been received as yet. A reminder shall be issued and list again on 18.8.2015.

(M K HANJURA)
Registrar

MG